

**Decision of O.P.E.C. at Paris Meeting
on Oil Prices**

*294. **SHRI RAJA KULKARNI:** Will the Minister of **PETROLEUM** be pleased to state the reactions of Government to the decision of the Paris Meeting of the Oil Producing and Exporting Countries and of Oil consuming countries on the question of dual oil price system thereby giving concession in prices to developing countries in lieu of aid through loans and credits?

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): Government are not aware of such a decision.

**Redistribution Stockists of Hindustan
Lever Limited**

*295: **SHRI S. M. BANERJEE:** Will the Minister of **LAW, JUSTICE AND COMPANY AFFAIRS** be pleased to state:

(a) whether Government have received several complaints regarding the use of middle-men called Redistribution Stockists by Hindustan Lever Limited on an exclusive basis to inflate the prices of their products;

(b) whether the Company has openly declared not to supply its products directly to any dealers other than fixed middle-men;

(c) whether dealers are willing to lift stocks straight from the Company's godowns; and

(d) if so, what steps Government have taken to check this Company from indulging in such mal-practices?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) Government have received some complaints against the

arrangement of appointing "Redistribution Stockists" adopted by the company.

(b) and (c). Government has no information about the matter, referred to.

(d) The practice of the company of appointing "Redistribution Stockists" was the subject-matter of a restrictive trade practice inquiry instituted against it by the M.R.T.P. Commission which passed orders on 17-3-1976 restraining the company from continuing to indulge *inter alia* in the restrictive trade practice of territorial restriction. The company has, however, filed an appeal against the Commission's order and the matter is pending before the Supreme Court.

**Appointment of New Indane Gas
Dealers**

*296. **SHRI RAM PRAKASH:** Will the Minister of **PETROLEUM** be pleased to state:

(a) whether Government propose to increase the number of Indane Gas distributors in the country;

(b) the number of distributors at present; and

(c) the number of war widows, Harijans and unemployed engineers who have been allotted dealerships agencies for Indane Gas under the new distribution system during the year 1975-76?

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): (a) Yes, Sir. It is proposed to increase the number of Indane distributorships subject to availability of packed LPG in the country.

(b) As on 31-3-1976, there were 367 Indane distributors all over the country.

(c) Indane distributorships commissioned during 1975-76 were as under:—

Unemployed Graduates	Nil
Defence categories (Including war-widows)	40
Scheduled Castes/Tribes	8

Suggestions made by Conference of Labour Law Practitioners

*297. SHRI VASANT SATHE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Conference of the Labour Law Practitioners held at Nagpur during May, 1976 made some suggestions to Government; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) Yes, Sir. The Central Government has received from the Government of Maharashtra the copy of a resolution passed in the conference of Labour Lawyers of Vidarbha in April, 1976 (not May, 1976) at Nagpur. Resolution No. 6 passed at the conference referred to the bringing into force of section 30 of the Advocates Act, 1961 and amendment of section 36(4) of the Industrial Disputes Act, 1947 and other Acts.

(b) Government have not taken any decision in the matter.

रेल सुविधा की दृष्टि से पिछड़े हुए क्षेत्र

*298. श्री चिरंजीव झा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि देश में रेल सुविधा की दृष्टि से पिछड़े हुए क्षेत्रों की कसबार सूची क्या है?

1702 LS—2

रेल बंगाल में उपर्युक्त (श्री चिरंजीव सिंह) : इस सम्बन्ध में रेल मन्त्रालय का मार्गदर्शन मुख्यतः सम्बन्धित राज्य सरकारों के निर्णयों द्वारा होता है। रेल सुविधाओं की दृष्टि से पिछड़े मसजे जाने वाले क्षेत्रों की ऐसी कोई सूची रेल मन्त्रालय द्वारा नहीं रखी जाती क्योंकि पिछड़े क्षेत्रों के विकास के प्रस्तावों पर राज्य सरकारों की भिन्नभिन्न प्राप्ति हो जाने के बाद ही विचार किया जाता है। पिछड़े क्षेत्रों के विकास की परियोजनाओं को तभी हाथ में लिया जाता है जब यह पता चलता है कि उस क्षेत्र में रेलवे का पर्याप्त विस्तार नहीं हुआ है और रेलवे लाइन बनाने से उमका आर्थिक विकास होगा।

Expansion of Gujarat Fertilizers and Chemicals Ltd.

*299. SHRI D. D. DESAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Gujarat Fertilizers and Chemicals Limited have applied for expansion and diversification;

(b) whether this has been sanctioned; and

(c) if so, the salient features thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c): M/s. Gujarat State Fertilizers Company Limited have been permitted setting up the following additional fertilizer capacities:—

Ammonia: 445,500 tonnes per annum.
Urea : 528,000 tonnes per annum.
The plant, which is to be located at Broach District in Gujarat, will be